

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 12.05.2016

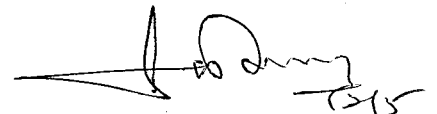
ORDER NO. 49 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 17.05.2016 at 02.30 P.M Hon'ble Sh. S.K.Mohanty, Member (Judicial) will hear the following part heard matters :

1. E/ Misc/52348, 55677/2014 SM
E/2993-2994/2005-SM

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar